

(b) the time by which these are likely to be cleared ; and

(c) the details of power projects in the State receiving funds from foreign countries ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU) : (a) and (b) Details of Power projects submitted by the Government of Kerala to the Union Government are given below :

Sl. No.	Name of the Project	Status
1.	Pooyankutty H.E. Project (240 MW)	Techno-economic & investment clearances have been accorded. For forest clearance, the project has been referred to Ministry of Environment & Forests.
2.	Athirappally H.E. Project (160 MW)	Since the revised proposal involves changes in scope of civil works as well as energy benefits, CEA has requested the Kerala State Electricity Board (KSEB) to submit a fresh project report. Forest clearance has also to be taken by Govt. of Kerala from the Union Ministry of Environment & Forests.
3.	D.G. Station at Kasargode (60 MW)	CEA had cleared the project but KSEB is now required to change the site and obtain fresh clearances.
4.	D.G. Power Plant Kozhikode (126 MW)	KSEB is making an environmental impact study whereafter the project will be submitted by it to CEA for seeking techno-economic clearance.

The time for according final clearance will depend upon time of submission of project report and details therein.

(c) The Lower Periyar Hydro-electric Project (3×60 MW) is being executed by Kerala State Electricity Board with assistance from the World Bank. The Project is scheduled for commissioning in 1995-96.

TELECAST OF VIOLENCE SCENE BY DOORDARSHAN

445. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of IN-

FORMATION AND BROADCASTING be pleased to state :

(a) whether the Doordarshan propose to take effective steps to reduce the extent of telecast of scenes of violence in its various programmes ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO) : (a) and (b) By and large, Doordarshan programmes do not contain scenes

of violence. Doordarshan also takes adequate care to avoid scenes of excessive violence in the films telecast on its channels.

[*Translation*]

PENSION SCHEME IN DTC

446. SHRI ARVIND TRIVEDI :

SHRI PANKAJ CHOWDHARY :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether there has been a continuous demand for the introduction of pension scheme in the Delhi Transport Corporation ;

(b) whether Government have considered the aspects of this demand ;

(c) the time by which it is likely to be implemented ; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) to (d) In November, 1992, the Government had sanctioned the introduction of Pension Scheme in DTC on the Central Government pattern w.e.f. 3-8-1981, to be operated by L.I.C. on behalf of DTC. However, due to certain differences between L.I.C. and DTC over the implementation of the scheme, it could not be implemented so far. DTC has now decided to implement the scheme on its own and their proposal is under Government's consideration.

POWERS PROJECTION IN MADHYA PRADESH

447. DR. LAXMINARAYAN PANDEYA :

Will the Minister of POWER be pleased to state :

(a) the number of proposals submitted by the Government of Madhya Pradesh for getting hydro-electric projects completed by private sector companies ;

(b) the number of proposals approved by the Union Government so far and the number of them yet to be approved ; and

(c) the reasons for delay in approval of all the proposals ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU) :

(a) : Two.

(b) : Government of Madhya Pradesh have entrusted the Maheshwar HEP (400 MW) and Tawa HEP (12 MW) to M/s. Maheshwar Hydel Power Corporation Ltd. (Promoted by M/s. S. Kumars) and M/s. Hindustan Electro Graphite (HEG) for execution in the private sector. These two projects have obtained almost all clearances as State Sector Projects which have to be transferred to the private Promoters. The revised proposal for Maheshwar HEP submitted by the private promoter has been found acceptable for clearance from technical and cost aspects by CEA.

(c) : Does not arise.

[*English*]

SHORTAGE OF POWER IN GUJARAT

448. SHRI HARIBHAI M. PATEL :

Will the Minister of POWER be pleased to state :

(a) the anticipated shortfall of power generation capacity in Gujarat in the Eighth and Ninth Five Year Plans ;

(b) whether any coal linkage has been provided for new projects to meet this shortfall ; and

(c) if not, how the shortfall is proposed to be met ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU) :

(a) : Based on the Fourteenth Power Survey of the Central Electricity Authority, the power supply position in Gujarat in the terminal year of the VIII Plan (1996-97) is anticipated as under :